

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-84/2003/4731/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri S.N. Sarma,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the th 30 September, 2021.

Sub: **Civil vacation.**

Ref:- Your letter Nos.DJB.I-2/2021/4283 dtd 24.09.2021
and DJB.I-11/2021/4336 dtd 29.09.2021.

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail **Civil vacation from 09.10.2021 to 24.10.2021 along with station leave permission, with the official vehicle, at own cost, from the evening of 08.10.2021 till the morning of 25.10.2021.** The Civil Judge and Assistant Sessions Judge, Bongaigaon, in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-84/2003/⁴⁷³³4732/A, dated 30.9.2021

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
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